

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 14<sup>th</sup> October, 2020

No.HC.VII-131/2018/ 3682 /A. In the interest of administration, Sri Bipul Deka, Peon, presently attached with the Office of the District & Sessions Judge, Golaghat is withdrawn and attached with the Gauhati High Court, Guwahati.

Sri Deka will report to the Registrar General, Gauhati High Court, Guwahati, immediately.

***N.B. The concerned employee will not be entitled to claim TA and DA as per rules.***

By Order,  
Sd/- Gautam Baruah  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-131/2018/ 3683-3693 /A.

Dated: 14.10.2020

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Golaghat. He is requested to release Shri Bipul Deka in order to enable him to report at his new place of attachment immediately.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Special Judge, CBI, Assam, Addl. Court No.III, Chandmari, for information.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
11. Shri Bipul Deka, Peon, attached to the Office of the District & Sessions Judge, Golaghat.

  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**